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Title: Regarding release of water for Maharashtra as per award of NWDP-laid.

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): My Constituency of Nandurbar is located on the banks of River Narmada along with Sardar Sarovar project which is one of the largest water resources project in India covering four major states - Maharashtra, Madhya Pradesh, Gujarat and Rajasthan. As per the award of NWDP in 1979, Maharashtra is entitled to a share of 0.25 MAF (10.89 TMC) from this project for irrigation and drinking purposes. However, Maharashtra and particularly Nandurbar is not receiving the designated share of water which has resulted in scarcity of water for irrigation facilities and human consumption. I urge the Government to take necessary steps for releasing the sanctioned share of 10.89 TMC of water for Maharashtra and particularly Nandurbar in order to provide proper flow of water for irrigation and human consumption which will facilitate in achieving the dream of our Prime Minister of doubling farmers income by 2022 and aid prosperity and socio-economic development of the people of my constituency through water security.